

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.19
C.A.No. 57/2023 in
C.P.No 49/BB/2021

IN THE MATTER OF:

Dr. Yuvraj Singh Gehlot ... Petitioner
Vs.
M/s. Smiles International Institute of
Colo Proctology Pvt. Ltd. ... Respondent

Order under Section 241- 242 of Companies Act, 2013

Order delivered on: 18.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Gokul R
For the Respondent : Ms. Pallavi Sridhar

ORDER

1. Heard the Ld. Counsel for the Petitioner and the Respondent.
2. It is noticed that pursuant to order dated 22.02.2024, Ld. Counsel for the Respondent has not yet filed objections till date.
3. Ld. Counsel for the Respondent stated that he has filed objections and another application which is not listed today. Therefore, he is directed follow-up with the Registry, to get it listed on the next date of hearing.
4. List the case on **04.07.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Bhavya

-Sd-
K. BISWAL
MEMBER (JUDICIAL)